

टोल-वे की वसूली रोकनी होती है, लेकिन कंपनी के द्वारा अनुबंध का पालन नहीं किया जा रहा है और मनमाने ढंग से टोल-वे वसूला जा रहा है।

श्री सभापति : धन्यवाद। आपको पढ़ना नहीं है। Nobody should read.

श्री राजमणि पटेल : *

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI NEERAJ DANGI (Rajasthan): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Shri Ajay Pratap Singh; not present. Shri P. Wilson.

Need to release the National Disaster Response Funds and Flood Relief Funds to Tamil Nadu

SHRI P. WILSON (Tamil Nadu): Sir, there were extremely heavy rains in many Districts of Tamil Nadu in the months of October and November, 2021, which caused heavy and extensive damages to the property and critical infrastructure. The Government of Tamil Nadu submitted three memoranda to the Government of India seeking financial assistance of Rs. 6,230.45 crore towards relief and restoration. The inter-ministerial Central team, which visited the affected areas in Tamil Nadu in the month of November, 2021 made an on-the-spot assessment. Even after 70 days of the visit of the inter-ministerial Central team, the Union Government has not released any financial assistance in response to the three memoranda presented by the State. With the hope that the Union Government will release the relief expenditure, the Government of Tamil Nadu has already incurred an expenditure of Rs. 9,699.67 crore under the SDRF which includes the

* Not recorded.

Covid-19 management expenditure and disaster relief already provided. The Government of Tamil Nadu is already facing severe financial crunch due to the Covid-19 pandemic situation. Hence, I request the hon. Union Minister of Home Affairs, through this august House, to appreciate the urgency for the release of the assistance of Rs. 6,230.45 crore for providing immediate relief to our State and also to immediately pay all the outstanding amounts due under the State Disaster Response Fund to Tamil Nadu.

Already, two representations, one to the Minister of Home Affairs on 17/1/2022 and the other to the hon. Prime Minister on 29/12/2021 have been given by our hon. Chief Minister. Therefore, through this august House, I request the Union Minister to release these funds to help the State of Tamil Nadu to resolve its financial problems. Thank you, Sir.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI N.R. ELANGO (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI R.S. BHARATHI (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ANTHIYUR P. SELVARASU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

Need to restore FCRA licence of Tirumala Tirupati Devasthanam

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, I would like to seek the attention of the Leader of the House. The Tirumala Tirupati Devasthanam is one of the revered religious shrines for Hindus across the world. The TTD undertakes social, educational, religious, charitable and cultural activities. For conducting these activities, it needs huge financial resources including donations from abroad, from NRIs. The Ministry of Home Affairs has withheld the renewal of FCRA registration for TTD on purely technical grounds even though all requirements of renewal have been fulfilled.

Sir, as of today, up to 31st December, 2021, Rs. 13.4 crores are there in the designated 'foreign contribution' in the bank accounts. It is very, very important temple for the Hindus. Sir, the * has an Act-East Policy. I request the * to adopt a 'Look South Policy' and take care of the Tirumala Tirupati Devasthanam. Sir, the * claims that it is the torch-bearer of Hindu nationalism.

MR. CHAIRMAN: Now, Dr. Narendra Jadhav. No mention of parties.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Where is the Hindu nationalism shown in TTD?

MR. CHAIRMAN: No mention of parties. This will not go on record. Now, Dr. Narendra Jadhav.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

* Expunged as ordered by the Chair.